

Date :30.04.2026

LIST OF TRIBUNAL ORDERS READY FOR PRONOUNCEMENT IN OPEN COURT On 30.04.2026

Combination: Shri B.M. Biyani, AM & Shri Paresh M. Joshi, JM

Sr. No.	ITA/MA/SA no./Name of the case	Date of hearing	Author
1	ITANo.914/Ind/2025 ITANo.920/Ind/2025 Bravo Realities Bravo Realcom LLP	28.04.2026	Per Bench/AM
2	ITANo.893 to 895/Ind/2026 Shree Annapurna Kshetra	27.04.2026	AM
3	ITANo.1180/Ind/2025 Shobhana Garg	22.04.2026	JM
4	ITANo.118/Ind/2026 Ashok Petrol Co.	21.04.2026	JM
5	ITANo.128/Ind/2026 Laxminarayan Patidar	21.04.2026	JM
6	ITANo.259/Ind/2026 Ashok Palod	22.04.2026	JM
7	ITANo.373/Ind/2025 Abhivyakti Kala Kendra	16.04.2026	JM
8	ITANo.199/Ind/2026 Nitesh Kumar Nahta	23.04.2026	JM

Paresh Joshi

Sr. Private Secretary  
(ITAT, Indore)